

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 226 of 2024 (SZ)

In the matter of:

Tribunal on its own motion SUO MOTU based on the news items published in 'The Times of India', Chennai edition dt.31.07.2024, titled "This is why Western Ghats need to be tagged eco-sensitive area" and "Rain and roads: Both spell landslides for Nilgiris, says study" and in 'Dinamalar' Tamil Newspaper, Chennai edition dated 31.07.2024, titled "Danger awaits Nilgiris".

Versus

MoEF&CC, New Delhi and Ors.

...Respondent(s)

REPORT FILED BY THE 6TH RESPONDENT – THE DISTRICT COLLECTOR, NILGIRIS

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE:09.01.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No.226 OF 2024 (SZ)

In the matter of:

Suo Motu


Versus

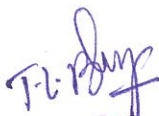
1. The Ministry of Environment, Forests & Climate Change (MoEF&CC).
2. The Chief Secretary to Government, State of Tamil Nadu.
3. Principal Secretary to Government, Department of Environment, Climate Change and Forests.
4. Principal Secretary to Government, Revenue and Disaster Management Department.
5. Chairman - Tamil Nadu State Pollution Control Board.
6. District Collector - The Nilgiris District
7. District Collector - Coimbatore DistrictRespondents

**STATUS REPORT FILED BY THE 6th RESPONDENT -
THE DISTRICT COLLECTOR, THE NILGIRIS**

I, **Lakshmi Bhavya Tanneeru, I.A.S.**, W/o. Raja Gopal Sunkara I.A.S aged 35 years, residing at Monte Roza, Tamizhagam Road, Udhagamandalam, The Nilgiris District discharging duties as the District Collector, The Nilgiris do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am the 6th Respondent in the above Original Application.
2. I further submit that I have gone through the order of the Honourable National Green Tribunal passed on 2.8.2024 in the above Original Application. The Honourable National Green Tribunal has directed the respondent to file a detailed report on aspects enumerated in para 12 of the order.
3. I further beg to submit that all measures to prevent landslides in the Nilgiris District with a view to safeguard loss of life and property are taken from time to time. I beg to file the following detailed report in compliance the orders dated 2.8.2024 passed by the Honourable National Green Tribunal with particular reference to points contained in para 12 of the order.


**Personal Assistant (G)
to the Collector
The Nilgiris District,**


**Collector of the Nilgiris
Udhagamandalam.**

(A) Pending formal notification of the Eco Sensitive Zone (ESZ) in Western Ghata covering all the six States viz., Gujarat, Maharashtra, Goa, Karnataka, Kerala and Tamil Nadu, whether any area has been declared as an ESZ in The Nilgiris District and hill areas of Coimbatore District. If notified, what is the extent of ESZ in The Nilgiris District and hill areas of Coimbatore District? If ESZ is not yet notified, the reason for the same.

I submit below the details of Eco Sensitive Zone in different forest divisions in respect of The Nilgiris district .

283 Vulnerable locations has been identified in respect of The Nilgiris district.

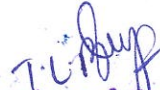
Gudalur Forest Division

The details of areas declared as Eco Sensitive Zone in Gudalur division as per the Government of India which is notified vide No.4039 dated:17.12.2019 are furnished in the enclosed list.

LIST OF VILLAGE AREA COMING UNDER ECO-SENSITIVE ZONES OF GUDALUR FOREST DIVISION

Sl. No.	Name of village	Type of village	Taluk
1)	Pattavayal	Moonanadu II Revenue village	Pandalur
2)	Chembapalli		
3)	Cherunkunnu		
4)	Palapalli (Part)		
5)	Bitherkad Tea Estate	Nelliyalam II Revenue village	
6)	Palapalli (Part)		
7)	Kimson Coffee Estate		
8)	Muthirakolli		
9)	Velangur		
10)	Vadavayal	Cherumulli II Revenue Village	Gudalur
11)	Machikolli		
12)	Bospara	Cherumulli I Revenue Village	
13)	Killur		
14)	Kurumberbeta		
15)	Mayfield (Part)		
16)	Avandale Tea Estate		


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17)	Parankolli	Srimadurai Revenue Village	
18)	Melambalam		
19)	Manvayal		
20)	Achankolli		
21)	Kalikunnu		
22)	Devasamvayal		
23)	Odakolli		
24)	Karangamoola		
25)	Kunnil		
26)	Thorapalli		
27)	Girkmoyar		
28)	Ambara		

Mudumalai Tiger Reserve, Udhagamanadalam


Formal approval has been granted for notification of Eco Sensitive Zone for Mudumalai Tiger Reserve as per the Government of India notification vide No.4498 dated 13.12.2019 and are furnished in the list enclosed. The total area of the Eco Sensitive Zone is 438.904 square kilometres.

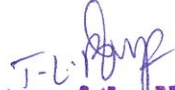
Mudumalai Tiger Reserve, Masinagudi

Eco Sensitive Zone for Mudumalai Tiger Reserve was notified vide the Gazette of India No.4498, dated: 13.12.2019. The details of Eco Sensitive Zone of Mudumalai Tiger Reserve under jurisdiction of Mudumalai Tiger Reserve are as under.

LIST OF VILLAGE AREA COMING UNDER ECO-SENSITIVE ZONES OF MUDUMALAI TIGER RESERVE, MASINAGUDI DIVISION

Sl. No.	Name of village	Type of village	Taluk
1)	Naidu Estate	Masinagudi Revenue village	Udhagai
2)	Leighwood Estate		
3)	Singara Coffee Estate		
4)	Singara		
5)	Masinagudi	Masinagudi Revenue village	Udhagai
6)	Chemmanatham		


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7)	Boothanatham		
8)	Moyar		
9)	Vazhathottam		
10)	Mavannalah		
11)	Chadapatti		
12)	Hossur		
13)	Glentain Estate		
14)	Thoddalingi	Sholur Revenue village	
15)	Bokkapuram		
16)	Westbury Coffee Estate		
17)	Anaigatty	Ebbanadu Revenue village	
18)	Sirur	Kookal Revenue Village	
19)	Chokkanalli	Kadanad Revenue village	
20)	Thengumarahada	Thengumarahada Revenue Village	Kotagiri
21)	Hallomoyar		
22)	Kallampalayam		

(B) Whether the mining activities, involving blasting are permissible in the Nilgiris district and hill areas of Coimbatore? In case they are permissible, whether any special conditions are imposed for granting permission. In case quarrying has been banned, since when the ban was imposed?

Geology and Mining

I submit that no quarrying permission has been granted in The Nilgiris district from 2008 vide the Hon'ble High Court of Madras order W.P.No.9860 of 2008 Order dated: 18.11.2009.

(C) Whether permissions are being granted for the establishment of Thermal Power Projects or expansion of existing units after the year 2010. If yes, the number and capacity of the Thermal Power Plants established may be furnished.

No permission has been granted for the establishment of Thermal Power Projects in The Nilgiris district after the year 2010.


[Handwritten Signature]
**Personal Assistant (G)
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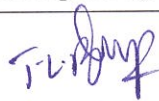
[Handwritten Signature]
**Collector of the Nilgiris
Udhagamandalam.**

(D) What are all the regulation in place to prevent the high-rise structures and massive concrete buildings (exceeding 20,000 sq Meters) in the Nilgiris and hill areas of Coimbatore district?

As per the Tamil Nadu District Municipalities (Hill Stations) Building Rules, 1993 - Section 11(3), the height of the building is permitted upto 7.0 m only, High rise structures are not allowed in The Nilgiris district. The specificatins contained in the Rules are furnished below:

Sl. No.	Type of Building	Building built up area limit	Type of clearance required	Approval Authority
01.	Residential Building	up to 1500 sq.ft	Assistant Director, Geology and Mining Department	After obtaining clearance from the Building Plan approval Committee at the district level, under the chairmanship of the District Collector, approved by the concern local bodies.
02.	Residential Building	1500 sq.ft to 250 sq.m	1) Assistant Director, Geology and Mining Department, 2) District Forest Officer, Forest Department	After obtaining clearance from the Building Plan approval Committee at the district level, under the chairmanship of the District Collector, approved by the concern local bodies
03.	Residential building	Above 250 sq.m to 15000 sq.ft	1) Assistant Director, Geology and Mining Department	After obtaining clearance from the Architectural and Aesthetic Aspects Committee at the district level, under the chairmanship of the Additional Collector (Development), Technical Concurrence issued by the Assistant Director, District Town and Country Planning and final approval issued by the concern local bodies.
	All other Type of buildings (Commercial, Industrial, Institutional, Public building etc.,)	Upto 15000 Sq.ft	2) District Forest Officer, Forest Department (If built up area within 300 sq.m) 3) PCCF, Forest Department (If built up areas exceeds 300 Sq.m) 4) Revenue Divisional Officer,	
04.	All other Type of buildings	Above 15000 Sq.ft	5) Joint Director, Horticulture Department, (If proposal falls Non Planning Area), 6) Fire & Rescue Services, (Based on Type of Building)	After obtaining clearance from the Architectural and Aesthetic Aspects Committee at the district level, under the chairmanship of the Additional Collector (Development), Proposal


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			<p>7) Public works Department, (If any existing buildings, any other matters related to PWD),</p> <p>8) Water resource Department, (If required, any major stream, river, channel, dam, etc.,)</p> <p>9) Environmental Clearance, (If total built up area exceeds 20000 Sq.m and Land developments exceeds 50 Hectares)</p> <p>10) Indian Railway (If proposal falls within 30 m any railway boundary)</p> <p>11) Tea board of India (If required)</p> <p>12) National Highways (If required).</p>	<p>submitted to Director of Town and Country Planning for obtaining Hill Area Conservation Authority Clearance, After obtaining clearance from the HACA, Technical Concurrence issued by the Director of Town and Country Planning and final approval issued by the concern local bodies.</p>
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The regulations are governed by Hill Area Conservation Authorities and AAA Committee and Environmental Protection act 1986.

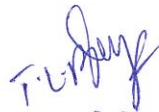
(E) What measures were initiated for afforestation and how much area has afforested since 2010?

Afforestation measures initiated by different departments of The Nilgiris District are as follows.


Nilgiris Forest Division

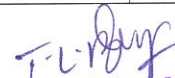
Plantation details in Nilgiris Forest Division from the year of 2010-2024						
Sl. No	Range	Year	Area (Hector)	Species	Espacement (mtr)	Number of seedlings planted
1	Governorshola	2011-12	2	Miscellaneous	3 x 3	500
2	Governorshola	2011-12	8	Miscellaneous	3 x 3	2000
3	Governorshola	2012-13	0.8	Miscellaneous	3 x 3	200
4	Governorshola	2012-13	0.8	Miscellaneous	3 x 3	200


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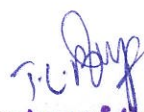
5	Governorshola	2013-14	20	Miscellaneous	3 x 3	4000
6	Governorshola	2014-15	24.4	Miscellaneous	3 x 3	6100
7	Governorshola	2015-16	4	Miscellaneous	3 x 3	1000
8	Governorshola	2021-22	1.5	Miscellaneous	3 x 3	360
9	Governorshola	2021-22	1	Miscellaneous	3 x 3	140
10	Governorshola	2022-23	0.5	Miscellaneous	3 x 3	50
11	Governorshola	2022-23	0.5	Miscellaneous	3 x 3	50
12	Governorshola	2022-23	2	Miscellaneous	3 x 3	1250
13	Korakundah	2011	1	Shola	4 x 4	500
14	Kundah	2011-12	0	Miscellaneous	3 x 3	250
15	Kundah	2011-12	0	Miscellaneous	3 x 3	200
16	Kundah	2011-12	0	Miscellaneous	3 x 3	250
17	Kundah	2011-12	0	Miscellaneous	3 x 3	250
18	Kundah	2011-12	0	Miscellaneous	3 x 3	50
19	Kundah	2012-13	0	Miscellaneous	3 x 3	150
20	Kundah	2012-13	0	Miscellaneous	3 x 3	50
21	Kundah	2012-13	0	Miscellaneous	3 x 3	140
22	Kundah	2012-13	0	Miscellaneous	3 x 3	60
23	Kundah	2012-13	0	Miscellaneous	3 x 3	1000
24	Kundah	2012-13	0	Miscellaneous	3 x 3	5000
25	Kundah	2012-13	0	Miscellaneous	Espacement Plantation	3000
26	Kundah	2012-13	0	Miscellaneous	Espacement Plantation	500
27	Kundah	2012-13	0	Miscellaneous	3 x 3	500
28	Kundah	2013-14	0	Miscellaneous	3 x 3	350
29	Kundah	2013-14	0	Miscellaneous	3 x 3	50
30	Kundah	2013-14	0	Miscellaneous	3 x 3	100
31	Kundah	2013-14	0	Miscellaneous	3 x 3	40
32	Kundah	2013-14	0	Miscellaneous	3 x 3	200
33	Kundah	2013-14	0	Miscellaneous	3 x 3	1650
34	Kundah	2013-14	0	Miscellaneous	3 x 3	1300
35	Kundah	2013-14	0	Miscellaneous	3 x 3	130
36	Kundah	2013-14	0	Miscellaneous	3 x 3	3380
37	Kundah	2013-14	0	Miscellaneous	3 x 3	2350
38	Kundah	2013-14	0	Miscellaneous	3 x 3	700
39	Kundah	2014	4	Shola	Espacement Plantation	1000
40	Kundah	2014	4	Shola	Espacement Plantation	500


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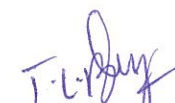
41	Kundah	2014-15	0	Miscellaneous	3 x 3	250
42	Kundah	2014-15	0	Miscellaneous	3 x 3	3000
43	Kundah	2014-15	0	Miscellaneous	3 x 3	200
44	Kundah	2014-15	0	Miscellaneous	3 x 3	2300
45	Kundah	2014-15	0	Miscellaneous	3 x 3	1000
46	Kundah	2014-15	0	Miscellaneous	3 x 3	500
47	Kundah	2014-15	0	Miscellaneous	3 x 3	450
48	Kundah	2014-15	0	Miscellaneous	3 x 3	200
49	Kundah	2014-15	0	Miscellaneous	3 x 3	50
50	Kundah	2014-15	0	Miscellaneous	3 x 3	800
51	Kundah	2014-15	0	Miscellaneous	3 x 3	1000
52	Kundah	2014-15	0	Miscellaneous	3 x 3	400
53	Kundah	2014-15	0	Miscellaneous	3 x 3	100
54	Kundah	2014-15	0	Miscellaneous	3 x 3	100
55	Kundah	2014-15	0	Miscellaneous	3 x 3	100
56	Kundah	2015-16	0	Miscellaneous	3 x 3	70
57	Kundah	2015-16	0	Miscellaneous	3 x 3	100
58	Kundah	2015-16	0	Miscellaneous	3 x 3	100
59	Kundah	2015-16	0	Silver oak	3 x 3	200
60	Kundah	2015-16	0	Miscellaneous	3 x 3	300
61	Kundah	2015-16	0	Silver oak	3 x 3	500
62	Kundah	2015-16	0	Miscellaneous	3 x 3	750
63	Kundah	2015-16	0	Silver oak	3 x 3	300
64	Kundah	2015-16	0	Silver oak	3 x 3	100
65	Kundah	2015-16	0	Silver oak	3 x 3	200
66	Kundah	2015-16	0	Miscellaneous	3 x 3	130
67	Kundah	2015-16	0	Miscellaneous	3 x 3	500
68	Kundah	2015-16	0	Miscellaneous	3 x 3	2500
69	Kundah	2015-16	0	Miscellaneous	3 x 3	500
70	Kundah	2015-16	0	Miscellaneous	3 x 3	500
71	Kundah	2015-16	0	Silver oak	3 x 3	200
72	Kundah	2015-16	0	Miscellaneous	3 x 3	600
73	Kundah	2015-16	0	Miscellaneous	3 x 3	500
74	Kundah	2015-16	0	Silver oak	3 x 3	50
75	Kundah	2015-16	0	Miscellaneous	3 x 3	2502
76	Kundah	2015-16	1	Miscellaneous	2 x 2	200
77	Kundah	2015-16	0	Miscellaneous	2 x 2	100
78	Kundah	2015-16	0	Miscellaneous	3 x 3	100


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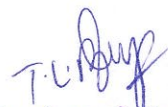
79	Kundah	2015-16	0	Silver oak	3 x 3	300
80	Kundah	2015-16	0	Miscellaneous	3 x 3	225
81	Kundah	2015-16	0	Silver oak	3 x 3	100
82	Kilkotagiri	2010-11	5	Shola	4x 4	1250
83	Kilkotagiri	2012-13	5	Shola	4x 4	1000
84	Pykara	2011	10	Shola	3 x 3	2500
85	Pykara	2011	8.8	Shola	3 x 3	2200
86	Pykara		NA	Shola	3 x 3	
87	Pykara	2012	NA	Shola	3 x 3	2000
88	Pykara		NA	Shola	3 x 3	
89	Pykara	2012	NA	Shola	3 x 3	600
90	Pykara		NA	Shola	3 x 3	
91	Pykara	2012	NA	Shola	3 x 3	1000
92	Pykara	2012	NA	Silver oak	2 x2	1200
93	Pykara	2012	NA	Shola	3 x 3	500
94	Pykara	2012	NA	Shola	2 x2	300
95	Pykara	2013	NA	Shola	3 x 3	650
96	Pykara	2013	NA	Shola	3 x 3	2550
97	Pykara	2013	NA	Miscellaneous	2 x2	2000
98	Pykara	2013	NA	Shola	3 x 3	2500
99	Pykara	2013	NA	Shola	3 x 3	600
100	Pykara	2014	NA	Shola	3 x 3	1500
101	Pykara	2014	NA	Shola	3 x 3	300
102	Pykara	2014	NA	Shola	3 x 3	1000
103	Pykara	2014	NA	Shola	3 x 3	1500
104	Pykara	2014	NA	Silver oak	3 x 3	5000
105	Pykara	2014	NA	Shola	3 x 3	200
106	Pykara	2014	NA	Shola	3 x 3	2000
107	Pykara	2015	NA	Silver oak	5x5	2000
108	Pykara	2015	NA	Miscellaneous	5x5	600
109	Pykara		NA	Shola	5x5	400
110	Pykara		NA	Shola	5x5	1000


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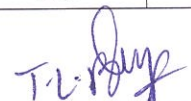
111	Pykara	2015	NA	Miscellaneous	5x5	1000
112	Pykara	2015	NA	Miscellaneous	5x5	500
113	Pykara	2015	NA	Shola	5x5	510
114	Pykara	2022	2	Miscellaneous	4x 4	1250
115	Pykara	2022	4	Miscellaneous	4x 4	1750
116	Udhagai south	2013	NA		NA	1000
117	Udhagai south	2013	NA		NA	200
118	Udhagai south	2013	NA		NA	350
119	Udhagai south	2013	NA		NA	1250
120	Udhagai south	2013	NA		NA	200
121	Udhagai south	2013	NA		NA	1000
122	Udhagai south	2022-23	2.5 Ha		5x5	1250
123	Kattatbetu	2011-12	NA	Miscellaneous	2 x 2	5000
124	Kattatbetu	2011-12	NA	Shola	2 x 2	200
125	Kattatbetu	2011-12	NA	Shola	2 x 2	200
126	Kattatbetu	2012-13	NA	Shola	2 x 2	200
127	Kattatbetu	2013-14	NA	Miscellaneous	2 x 2	20500
128	Kattatbetu	2014-15	NA	Miscellaneous	3 x 2	400
129	Kattatbetu	2014-15	NA	Miscellaneous	2 x 2	15500
130	Kattatbetu	2015-16	NA	Miscellaneous	2 x 2	700
131	Kattatbetu	2015-2016	NA	Miscellaneous	2 x 2	12500
132	Kattatbetu	2015-2016	NA	Miscellaneous	2 x 2	700
133	Kattatbetu	2016-2017	NA	Miscellaneous	2 x 2	2000
134	Kattatbetu	2017-2018	NA	Miscellaneous	2 x 2	3528
135	Kattatbetu	2019-2020	15	Miscellaneous	2 x 2	3750
136	Kattatbetu	2020-2021	10	Miscellaneous	2 x 2	1250
137	Kattatbetu	2022-2023	1	Miscellaneous	2 x 2	625
138	Parsonsvally	2013-14	NA	Miscellaneous	3 x 3	170
139	Parsonsvally	2014-15	NA	Miscellaneous	3 x 3	285
140	Parsonsvally	2015-16	NA	Miscellaneous	3 x 3	110
141	Parsonsvally	2016-17	36	Miscellaneous	3 x 3	2200
142	Parsonsvally	2022-23	2	Miscellaneous	3 x 3	1120
143	Coonoor	2010	5	Shola	NA	1250
144	Coonoor	2010	5	Shola	NA	5555
145	Coonoor	2010	15	Shola	NA	525
146	Coonoor	2011	3.8	Shola	NA	950


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147	Coonoor	2011	1.2	Shola	NA	300
148	Coonoor	2011	0.3	Shola	NA	120
149	Coonoor	2011	NA	Shola	NA	200
150	Coonoor	2011	NA	Shola	NA	1000
151	Coonoor	2011	NA	Shola	NA	16500
152	Coonoor	2012	5	Shola	NA	1000
153	Coonoor	2012	5	Shola	NA	1000
154	Coonoor	2012	5	Shola	NA	1000
155	Coonoor	2012	5	Shola	NA	1000
156	Coonoor	2012	5	Shola	NA	1000
157	Coonoor	2012	5	Shola	NA	1000
158	Coonoor	2012		Shola	NA	200
159	Coonoor	2013	2013-14	Silver oak	NA	15000
160	Coonoor	2013	2013-14	Miscelionus	NA	20000
161	Coonoor	2014-15	2014-15	Silver oak	NA	60000
162	Coonoor	2014-15	2014-15	Miscellaneous	NA	16000
163	Coonoor	2015-16	2015-16	Miscellaneous	NA	13900
164	Coonoor	2019-20	15	Miscellaneous	NA	3750
165	Coonoor	2021-22	5	Miscellaneous	NA	1250
167	Naduvattam	2010-2011	15	Shola	5x5	3750
168	Naduvattam	2010	5	Shola	5x5	1250
169	Naduvattam	2013-2014	5	Shola	5x5	1100
170	Naduvattam	2022	0.15	Miscellaneous	3x3	100
171	Naduvattam	2023	0.2	Miscellaneous	3x3	75
172	Kotagiri	2010-11	20	Miscellaneous	5x5	700
173	Kotagiri	2012-13	5	Miscellaneous	5x5	1000
174	Kotagiri	2012-13	5	Miscellaneous	5x5	1000
175	Kotagiri	2012-13	5	Miscellaneous	5x5	1000
176	Kotagiri	2012-13	5	Miscellaneous	5x5	1000
177	Kotagiri	2012-13	5	Miscellaneous	5x5	1000
178	Kotagiri	2013-14	NA	Miscellaneous	5x5	1000
179	Kotagiri	2014-15	NA	Miscellaneous	5x5	600
180	Kotagiri	2014-15	NA	Miscellaneous	5x5	500
181	Kotagiri	2014-15	NA	Miscellaneous	5x5	700
182	Kotagiri	2014-15	NA	Miscellaneous	5x5	700
183	Kotagiri	2014-15	NA	Miscellaneous	5x5	800
184	Kotagiri	2014-15	NA	Miscellaneous	5x5	1200


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185	Kotagiri	2014-15	NA	Miscellaneous	5x5	300
186	Kotagiri	2014-15	NA	Miscellaneous	5x5	1100
187	Kotagiri	2014-15	NA	Miscellaneous	5x5	600
188	Kotagiri	2014-15	NA	Miscellaneous	5x5	1500
189	Kotagiri	2015-16	10	Miscellaneous	5x5	1000
190	Kotagiri	2016-17	5	Miscellaneous	5x5	1000
191	Kotagiri	2017-18	2.5	Miscellaneous	NA	500
192	Kotagiri	2018-19	1.5	Miscellaneous	NA	300
193	Kotagiri	2019-20	2.8	Miscellaneous	NA	700
194	Kotagiri	2019-20	5	Miscellaneous	NA	1300
195	Kotagiri	2019-20	8	Miscellaneous	NA	2000
196	Kotagiri	2019-20	2.8	Miscellaneous	NA	340
197	Kotagiri	2019-20	2.3	Miscellaneous	NA	660
198	Kotagiri	2019-20	1	Miscellaneous	NA	200
199	Kotagiri	2020-21	3.5	Miscellaneous	NA	1000
200	Kotagiri	2020-21	3.44	Miscellaneous	2x2	1000
201	Kotagiri	2022-23	1.47	Miscellaneous	NA	1250
202	Udhagai North	2012	5	Shola	NA	1000

Gudalur Forest Division

Afforestation have been done in Gudalur Forest Division by planting native species for an area of 658.18 Ha since 2010.

Mudumalai Tiger Reserve, Udhagamandalam

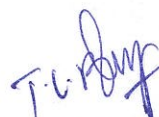
Afforestation have been done in Mudumalai Tiger Reserve, Udhagamandalam Division by planting native species for an area of 210 ha since 2010.

Tami Nadu Pollution Control Board, Udhagamandalam

TNPCB is actively engaged in promoting afforestation by implementing Kurungadugal Scheme with a goal to achieve 1000 Kurungadugal in the state of Tamilnadu by involving the pro-active participation of industries.

(F) What measures were initiated to prevent the land slides in the Nilgiris district and hill areas of Coimbatore district?


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National Highways

It is submitted that no major earth slips or landslides occurred between Ooty and Coonoor in the last three years resulting in traffic interruptions.

Also it is submitted that Technical Expert Committee has been constituted by the District Collector, The Nilgiris District comprising of One Head and Eight members to study the prevention of landslides and soil erosion. The Technical Expert Committee has submitted their recommendations. Based on the recommendations necessary protective works will be taken up on NH 67 (New NH 181) after obtaining approval from Ministry of Road Transport & Highways.

Slope stabilization using new techniques (soil nailing) were implemented to protect soil erosion in Coonoor-Mettupalayam Road (NH 67/181) at Km 95/8 near Marapalam.

It is submitted that regarding the matter of encroachments, In Km 416/4 - 416/10 of NH 67 (New No. NH 181) in Wellington Town about 24 nos has been identified and removed during March 2023.

Further, it is submitted that action has been initiated to measure and identify encroachments between Burliar and Marapalam and between Mel Gudalur to Thorapalli with the help of District administration.

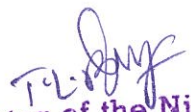
State Highways

I submit that a Technical Expert Committee has been constituted by the District Collector, The Nilgiris comprising of one head and eight members to study the prevention of landslides and soil erosion. The Technical Expert Committee has submitted their recommendations to the District Collector.

Based on the recommendations of the Technical expert Committee, 15 locations were identified in the State Highways Wing. Out of 15 locations 2 works had been completed. 8 works have taken under CRIDP 2024-25 scheme, 1 work is proposed under Flood Restoration and balance 4 works will be taken under Special Repairs head.

New techniques for slope stabilization (Soil nailing) were implemented to protect soil erosion in 8 locations. Four in Ooty Kotagiri Mettupalayam (SH 15) at Km 1/10, 2/2 (Kodappamund), 10/10 (Madithorai) & 16/8 (Bhakiya Nagar), one location at Km 14/2 of Udhagai Avalanchi Kundah Tahaishola Road (Ithalar) (M-1071), one location at Km 12/6


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of Coonoor Kattabettu Road (M-1073) and two locations at Km0/8 and 1/6 of Ketti Palada Selas Road (M-1142) to control the soil erosion.

Further 4 locations have been sanctioned by the Government of Tamil Nadu for Rs.2.00 Crores under CRIDP 2024-25 and the preparation of the estimates are in progress at location Km 10/10 (Bit II) of Ooty Kotagiri Mettupalayam Road (SH 15), km 13/4 of Udhagai Avalanchi Kundah Thaishola Road (M-1071), km 5/8 of Kotagiri Kodanadu view point road (M-995) and KM 1/10 of Selas Kolacombai road (ODR).

It is submitted that eviction of encroachment have been done at Km 14/0-15/0, 31/0-33/0 and 41/0-43/0 of Ooty Kotagiri Mettupalayam Road (SH 15).

It is also submitted that action has been taken to measure and identify encroachment in SH and MDR roads with the support of local administration.

Disaster Management

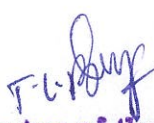
1. 42 Zonal teams consisting of various department officials have been formed for round the clock monitoring during monsoons.
2. The Early Warning committee has been instructed to establish a system to alert people in vulnerable areas by keeping an eye on weather forecasts, soil, moisture level and ground moment
3. Evacuation Committee has been formed to develop and communicate evacuation routes and assembly points.
4. Local bodies have been instructed to regularly clear drains and culverts to ensure proper water flow.
5. The Highways department have been instructed to plant vegetation, install retaining walls or use geo-grid materials during highway works
6. The Fire and Rescue Services have been instructed to regularly update and practice response plans.

Additionally the following measures have been carried out by the District administration:

1) Team deputed to study post Landslide activities done during Wayanad landslides 2024

Team comprising members from Revenue, Highways, Local Bodies, Health, Agri.Engineering, etc., visited Wayanad district on 18.10.2024 to study the post landslides activities carried out in Wayanad district during Wayanad landslides 2024.


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The purpose of this study was to assess the effectiveness of response to the landslide and identify areas for improvement including the rescue and relief efforts, damage assessment, and rehabilitation measures.

Accordingly, training was imparted to the officials concerned and preparedness measures based on the above study is being carried out in The Nilgiris District.

2) Appointment of Expert Committee to study 77 Landslide locations

As per G.O. G.O.(Ms) No.782 Revenue and Disaster Management (D.M.II) Department, Dated: 19.12.2020 and G.O. G.O.(Ms) No.454 Revenue and Disaster Management (D.M.II) Department, Dated: 17.09.2022 an expert team comprising

- 1 Dr.K.Jayabalan , Geological Expert
- 2) P.Jeevananthan, Watershed Expert &
- 3) R. Andrew Winner, Geo Technical Expert

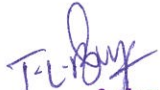
Appointed to prepare Detailed Project Report (DPR) on landslide and mitigation measures.

3) Expert Committee for assessing Vulnerable Locations.

The Nilgiris District is prone to landslides due to Rainfalls in both South West Monsoon and North East Monsoon. Based on the past history of landslides and inundation of water, in the 283 vulnerable locations have been identified in respect of Nilgiris. The committee has been assessing the vulnerable locations in respect of The Nilgiris district on disaster aspect. The members of the Expert Committee are as follows

Sl.No.	Name & Designation of the Officer
01.	Head & Principal Scientist ICAR - Indian Institute of Soil & Water Conservation Fernhill, Udhagamandalam
02.	Deputy Director Geology & Mines Additional Collectorate, Udhagamandalam
03.	Executive Engineer Agri. Engineering Near Rose Garden Udhagamandalam
04.	Professor Head of Department Department of Geology Govt Arts College Udhagamandalam


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4) Technical Expert Committee

As per section 28 of the Disaster management Act, 2005, the Technical Expert Committee has been formed to make a detailed study with respect to the following.

- Impact on the soil structure & Stability during road expansion works.
- Remedial measures to be taken up for any damages made due to road expansion.
- Suggestion of improved / advanced techniques to be used in future cases of road expansion.
- The members of the Technical Expert Committee are as follows.

S.No.	Name and Designation	Position
1.	Dr.Somasundaram Jayaraman, Principal Scientist & Head, ICAR – Indian Institute of Soil and Water Conservation, Research Center, Udahgai	Head
2.	Dr.Jeevan Joseph, Assistant Professor, Department of Civil Engineering, National Institute of Technology, Trichy	Member
3.	Tmt.R.Keerthi Priyadarshini, District Revenue Officer, The Nilgiris	Member
4.	Er.P.Elango, Deputy Director II (Soils), Highways Research Station, Guindy, Chennai	Member
5.	Thiru.S.Gowtham, IFS, District Forest Officer, The Nilgiris Division	Member
6.	Er.S.Kulandairaju, Divisional Engineer, Highways (C&M), Udahgamandalam	Member
7.	Er.T.Selvam, Divisional Engineer, National Highways (C&M), Gobichettipalayam	Member
8.	Thiru.T.Radhakrishnan Executive Engineer, Agri Engineering, Near Rose Garden, Udahgamandalam	Member
9.	Thiru.M.Suresh Kumar, Assistant Director(Mines), Geology & Mines, Additional Collectorate, Udahgamandalam	Member



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All projects relating to widening of roads can be carried out by the Highways department and Local bodies only after the approval of the above committee.


(G) The number of encroachments identified in the Nilgiris district as on date and the number of encroachments removed from the year 2010 are as below:


Encroachment/Eviction Details from the Year 2010				
Taluk	Year	No. of Encroachments identified	No. of Encroachments Evicted	Area Evicted (in hectares)
Udhagamandalam	2010	0	0	0
Kundah		0	0	0
Coonoor		0	0	0
Kotagiri		0	0	0
Gudalur		0	0	0
Pandalur		0	0	0
Total		0	0	0
Udhagamandalam	2011	52	41	9.76.00
Kundah		12	8	0.22.00
Coonoor		0	0	0
Kotagiri		0	0	0
Gudalur		0	0	0
Pandalur		0	0	0
Total		64	49	9.98.00
Udhagamandalam	2012	40	34	4.10.00
Kundah		18	12	0.40.00
Coonoor		0	0	0
Kotagiri		0	0	0
Gudalur		9	9	3.37.24
Pandalur		0	0	0
Total		67	55	7.87.24


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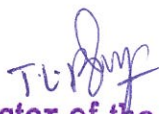
Udhagamandalam	2013	35	28	3.75.00
Kundah		16	12	0.35.00
Coonoor		0	0	0
Kotagiri		31	26	1.80.50
Gudalur		9	9	3.37.24
Pandalur		0	0	0
Total		91	75	9.27.74
Udhagamandalam	2014	25	11	2.90.00
Kundah		11	11	0.44.71
Coonoor		0	0	0
Kotagiri		1	1	0.01.00
Gudalur		9	9	3.37.40
Pandalur		0	0	0
Total		46	32	6.72.95
Udhagamandalam	2015	45	13	2.10.00
Kundah		8	8	0.35.00
Coonoor		0	0	0
Kotagiri		28	15	3.28.40
Gudalur		9	9	3.37.24
Pandalur		0	0	0
Total		90	45	9.10.64
Udhagamandalam	2016	25	8	13.25.00
Kundah		5	5	1.20.00
Coonoor		0	0	0
Kotagiri		0	0	0
Gudalur		9	9	3.37.24
Pandalur		0	0	0
Total		39	22	17.82.24
Udhagamandalam	2017	0	0	0
Kundah		235	212	20.06.00
Coonoor		298	283	0.06.00
Kotagiri		0	0	0
Gudalur		9	9	3.37.24
Pandalur		0	0	0
Total		542	504	23.49.24
Udhagamandalam	2018	0	0	0
Kundah		1358	327	1.16.00
Coonoor		1630	106	9.19.53
Kotagiri		1079	1034	28.44.30
Gudalur		145	0	2.49.79
Pandalur		0	0	0
Total		4212	1467	41.29.62


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Udhagamandalam	2019	0	0	0
Kundah		1565	327	1.16.31
Coonoor		1330	361	205.60.00
Kotagiri		45	0	0.36.20
Gudalur		145	0	2.49.79
Pandalur		1384	67	34.80.00
Total			4469	755
Udhagamandalam	2020	0	0	0
Kundah		1511	365	1.35.10
Coonoor		1353	232	56.44.00
Kotagiri		45	0	0.36.20
Gudalur		145	0	2.49.79
Pandalur		1343	81	28.23.00
Total			4397	678
Udhagamandalam	2021	25	10	2.13.00
Kundah		0	0	0
Coonoor		1353	270	1.74.10
Kotagiri		45	0	0.36.02
Gudalur		145	0	2.49.79
Pandalur		1341	83	29.93
Total			2909	363
Udhagamandalam	2022	156	13	1590.85.00
Kundah		921	127	1.45.50
Coonoor		296	281	0.99.97
Kotagiri		8	9	12.55.50
Gudalur		157	157	3.44.51
Pandalur		1341	86	33.82.00
Total			2879	673
Udhagamandalam	2023	16	6	17.03.24
Kundah		921	127	1.45.50
Coonoor		296	279	0.99.97
Kotagiri		1690	370	13.11.50
Gudalur		106	2	0.06.00
Pandalur		838	21	3.16.80
Total			3867	805


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Udhagamandalam	2024	76	4	0.38.00
Kundah		794	5	0.10.00
Coonoor		1291	244	2.94.93
Kotagiri		1300	384	13.21.50
Gudalur		3015	104	0.94.31
Pandalur		315	37	5.42.80
Total		6791	778	23.0154
Grand Total		30463	6301	2197.50.92


Gudalur Forest Division

Total Number of encroachments identified in the Gudalur Forest Division is 3667 Nos. - 1920.438 Ha. During 2024 an encroachment in Forest Land to an extent 0.03 cent was removed since 2010.

Mudumalai Tiger Reserve, Masinagudi

As per plan of action filed by the District Collector, The Nilgiris, in Elephant Corridor, 289 Nos. of houses were encroached the Government land in Masinagudi division.

Solemnly affirmed at Ootacamund
on this the 27TH day of December 2024,
and signed his name in my presence.


Collector of the Nilgiris
Udhagamandalam,

**DISTRICT COLLECTOR
NILGIRIS**


Personal Assistant (G)
to the Collector
The Nilgiris District